

[Print](#)**Defective Case Register from 2026-07-10 to 2026-07-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/20556/2026	SOUMYA RANJAN MOHANTY	2026-07-10	1. Address of Pet. in CT not proper.
2	D-ABLAPL/19776/2026	JAYAKRISHNA MOHAPATRA	2026-07-10	1. Name and other details of Informant or victim and Petitioner who is the relation of victim be redacted in entire petition including Annexure . Resubmit for SR after removal of defects.
3	D-ABLAPL/20289/2026	BYOMAKESH TRIPATHY	2026-07-10	Page No. 13 not legible.
4	D-ABLAPL/20596/2026	TARA PRASAD MOHAPATRA	2026-07-10	i) P.S. case no. mentioned in para-2 of the petition not tally with annexure-1.ii) Page no.9 not legible.
5	D-ABLAPL/20594/2026	TARA PRASAD MOHAPATRA	2026-07-10	i) P.S. case no. mentioned in para-2 of the petition not tally with annexure-1.ii) Page no.9 not legible.
6	D-ABLAPL/20595/2026	TARA PRASAD MOHAPATRA	2026-07-10	) Signature of the deponent in affidavit not tally with his name.ii) As per standing order unredacted copy of annexure-1 should be kept in sealed cover and redacted copy of the same be filed.iii) for further S.R
7	D-ABLAPL/19845/2026	RASHMI RANJAN MISHRA	2026-07-10	1. The word, Brother in laws son putura be deleted from page 7 line no.4 of point no.12. 2. The word, Mora Pua be deleted from page 8 line No.6. 3. The word, Putura and Bhauni be deleted in line 10 and 11 of page 8. Resubmit for SR after removal of defects
8	D-CONTC/30332/2026	SUBHENDU KUMAR DAS	2026-07-10	Undertaking for translated copy of odia not filed.
9	D-WP(C)/30077/2026	MANORANJAN MISHRA	2026-07-10	1. Annex- 7 8 and 10 are not properly page marked.
10	D-WP(C)/30976/2026	SANDEEP RAJ PANDA	2026-07-10	.Receipt Showing Serv.copy To cg not Filed.
11	D-WP(C)/29306/2026	SUDHIR KUMAR MALLICK	2026-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of Rs.50/- not paid in the v.nama.
12	D-WP(C)/29313/2026	TUSAR KANTI PRAHARAJ	2026-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petition not correctly addressed to Honorable Court.
13	D-CONTC/30449/2026	ADV.	2026-07-10	1. Put up for S.R. after filing a copy of order dated13.10.2025

14	D-WP(C)/29293/2026	SRINIVAS MOHANTY	2026-07-10	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of Representation vide annex-1 not tally with Index.
15	D-BLAPL/20549/2026	ARIJEET MISHRA	2026-07-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
16	D-BLAPL/20542/2026	SANJUKTA MUNDA	2026-07-10	1. As per rejection order under Annexure-2, Nomenclature of the case T.R. does not tally with cause title.
17	D-CONTC/20601/2026	ADV.	2026-07-10	i) Date of order and wp(c) no. not mentioned in prayer of the petition.ii) Vernacular certificate and occupation of the deponent not furnished in affidavit.
18	D-WP(C)/29352/2026	DILLIP KUMAR RAY	2026-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure Page marking not proper
19	D-WP(C)/29339/2026	JANMEAJAYA DASH	2026-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 27 not neat.
20	D-WP(C)/29543/2026	SADASIVA PATRA (1)	2026-07-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph declaration not correct.
21	D-WP(C)/29540/2026	KISHORE KUMAR MISHRA	2026-07-10	1. Paragraph declaration incomplete.
22	D-WP(C)/29344/2026	BASUDEV BARIK	2026-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1..Petition not correctly addressed to Honorable Court. 2. Paragraph not mentioned in the affidavit.Page 23 not neat.
23	D-CRLMP/20404/2026	BIJAYA KUMAR BEHERA	2026-07-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
24	D-WP(C)/29549/2026	SRINIBASH SATAPATHY	2026-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
25	D-WP(C)/29611/2026	BISHNU CHARAN SAHU	2026-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
26	D-WP(C)/25684/2026	SUBHADUTTA ROUTRAY	2026-07-10	1. Annexure -6 1st page not correctly Paginated.

27	D-WP(C)/29291/2026	SANDHYARANI PANI	2026-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit. Page 37 not neat.
28	D-WP(C)/29547/2026	SRINIBASH SATAPATHY	2026-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of Ann. 1 and 2 in Index not correct. 2. Khata No. in Prayer not correct.
29	D-CRLMC/19804/2026	AMIYA RANJAN SWAIN	2026-07-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant and Family members from the petition. 2. Name of victim / Informant need not disclosed in connection with Annexures and kept in closed cover. 3. Redacted xerox copy of Annexures to be filed.
30	D-CONTC/28782/2026	ADV	2026-07-10	1. Age of the deponent in affidavit does not tally with cause title.
31	D-WP(C)/30919/2026	DR.PURUSOTTAM CHULI	2026-07-10	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 31 and 32 not neat.
32	D-ABLAPL/13648/2026	PRAHALLAD MAHALI	2026-07-10	i) H.C.B.A.M.W.S. of Rs. 50/- not paid. ii) Authorisation of other co-petitioner not furnished in affidavit.
33	D-WA/30103/2026	RAMDAS ACHARY	2026-07-10	further SR after disposal of IA reg dispensing, 2-copy of writ petition,
34	D-WA/30136/2026	RAMDAS ACHARY	2026-07-10	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code not specify proper. Further SR after disposal of IA reg dispensing, petition copy of writ petition to be file
35	D-WP(C)/29519/2026	LALIT KUMAR MAHARANA	2026-07-10	1. page no. 19 partially legible
36	D-CONTC/30946/2026	ADV.	2026-07-10	Code Incorrect. 2. Para no. not correctly furnished.
37	D-CONTC/29631/2026	PRASANNA KUMAR BEHERA	2026-07-10	17-REFERENCE CERTIFICATE NOT FURNISHED.
38	D-WP(C)/30775/2026	JAGAJIBAN PRADHAN	2026-07-10	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 not neat.
39	D-WP(C)/30937/2026	JAGAJIBAN PRADHAN	2026-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 13 not neat.
40	D-CONTC/29362/2026	ADV.	2026-07-10	1. Date of disposed of not furnished at the top of the cause title.
41	D-CMP/30565/2026	RANJAN KUMAR ROUT	2026-07-10	3-AUTHENTICATION FEE IS DEFICIENT.
42	D-CONTC/29363/2026	ADV.	2026-07-10	1. Date of order under Annexure-2 does not tally with Index and para-4 of the petition.
43	D-CRLMC/19788/2026	PRAVAT KUMAR NAYAK	2026-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2.Copy of Annexure-2 disclosing the name of Informant/Victim be kept in cover.
44	D-WP(C)/30863/2026	SUBHADUTTA ROUTRAY	2026-07-10	Page 23 and 24 not properly scanned. 2..Subject Code Not Furnished .
45	D-WP(C)/29763/2026	ASHOK KUMAR MOHANTY	2026-07-10	1. Paragraph no. not correctly furnished in the petition. 2..Subject Code Not Furnished .
46	D-ABLAPL/19857/2026	KULDEEP MOHANTY	2026-07-10	1. Name of son of Informant in Page 12 and 14 be redacted. Resubmit for SR after removal of defects.
47	D-WP(C)/26161/2026	SUBASH CHANDRA ACHARYA	2026-07-10	1-COURT FEE IS DEFICIENT. 1. Nomenclature not correctly furnished in Page no.9. 2. Advocate for the petitioner not attested in Prayer of the petition. 3. D. c. Fee Rs.12/- to be paid
48	D-CRLMC/19039/2026	SANTOSH KUMAR DASH	2026-07-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Fathers name of the petitioner not correctly furnished in cause title and Affidavit. 2. Name of the both parties not furnished in V.nama,
49	D-WP(C)/27751/2026	SOURAV DAS	2026-07-10	1. Letter dated not correctly furnished in the Prayer of the petition.
50	D-WP(C)/27859/2026	SHASHI BHUSAN JENA	2026-07-10	1. Annexure number not correctly furnished in para no.19.
51	D-CMP/29682/2026	ARUN KUMAR DAS 1	2026-07-10	O.Ps No-1(A) to 1(E) Not Substituted in the Trial Court.
52	D-WP(C)/26491/2026	RAKESH KUMAR DAS	2026-07-10	1. Petitioner no.2 not executed on V.nama. 2. Name and Address of the petitioner no.2 not furnished on V.nama
53	D-WP(C)/26492/2026	SUJAY SHANKER SINGHDEO	2026-07-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Signature of the Advocate not furnished in V.nama
54	D-WP(C)/27937/2026	SHASHI BHUSAN JENA	2026-07-10	1. Annexure number not correctly furnished in prayer of the petition.
55	D-ABLAPL/20558/2026	ALOK KUMAR MOHAPATRA	2026-07-10	1. Ann.1 and Ann.2 page 14 not legible. 2. Adv. welfare Fund Rs.15, LAA welfare Rs.10 and OHCSA welfare Fund Rs.50 not paid
56	D-MSA/30543/2026	HARAPRASAD PANDA	2026-07-10	1.D.C.Fee of Rs.06/- to be Paid 1.Valuation and C.Fee Payable not furnished.Put up for further

				S.R after rectification for computing the period of limitation.
57	D-WP(C)/29572/2026	KSHIROD KUMAR ROUT	2026-07-10	1. Copy of RSD dated not correctly furnished Sl. no.7 in Index. 2. Page nos. 37 38 and 40 not legible.
58	D-ABLAPL/20560/2026	ALOK KUMAR MOHAPATRA	2026-07-10	1. Page marking of Ann.1 and 2 not correct. Index be modified accordingly. 2. Page 3 missing. 3. Ann.1 and Ann.2 last page not legible.
59	D-CRLREV/19720/2026	BISWAJIT NAYAK	2026-07-10	Good ground certificate not furnished
60	D-CMP/30564/2026	ASHOK KUMAR MOHAPATRA	2026-07-10	Address of O.Ps No-5 to 16 not mentioned in the Petition.
61	D-ABLAPL/20219/2026	BIBHUTI RANJAN SWAIN	2026-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Signature of the deponent not correctly furnished in affidavit and solemnly affirmation para.2.Put up for further S.R.
62	D-ABLAPL/20609/2026	SNEHASISH BEHERA	2026-07-10	1. Put up for S.R. after properly legible of the petition.
63	D-CONTC/28844/2026	ADV.	2026-07-10	i) Synopsis and date chart not serial mention in Index. ii) copy of order dated 26.3.2025 in FAO no. 525/2020 to be filed.
64	D-ABLAPL/18756/2026	ABHILASH MISHRA	2026-07-10	p.s. no. and G.R. NO. reflected in the date of event, not tally with C.T. and FIR
65	D-CONTC/28850/2026	ADV.	2026-07-10	i) wp (c) no. and date of order wrongly mention in synopsis. ii) Para no. wrongly mention in declaration
66	D-BLAPL/20572/2026	KABIRAJ PRADHAN	2026-07-10	Name of the informant with address reflected in the FIR be kept in cover.
67	D-CONTC/28838/2026	ADV.	2026-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Synopsis and date chart not serial mention in index. ii) Para no not correctly furnished in declaration.
68	D-CRLMC/30498/2025	RAJENDRA NARAYAN ROUT	2026-07-10	1.Date of cognizance order not correctly furnished in para no.5.
69	D-CONTC/28816/2026	ADV.	2026-07-10	Ld. counsel for the petitioner not identified the deponent in affidavit at page no. 8.
70	D-WA/26229/2026	ER. NAGENDRA KUMAR MOHANTY	2026-07-10	i) District op respondent no. 3 and 4 not mention in cause title.ii) C. copy of order under anx- 7 not in proper place. iii) Provision of law not furnished in I.A.no. 2012/2026. iv) Day of delay wrongly mention in I.A. no. 2013/2026.
71	D-CONTC/29361/2026	ADV.	2026-07-10	Provision of Law Not correct. i) Year of the date of disposal of the wp(c) no. 8300/2026 not correct in para-2 and 3 of page 3

72	D-WP(C)/30660/2026	PRAJIT KUMAR PRADHAN	2026-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-CRLA/16742/2026	MANOJ KUMAR PATI	2026-07-10	page nos. 37 and 85 not properly arranged.
74	D-CONTC/22063/2026	ADV.	2026-07-10	i) Date of receipt of the order in 2nd line of para-3 not correct.
75	D-WP(C)/30856/2026	ATUL TRIPATHY	2026-07-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-ABLAPL/19825/2026	BIJAYA KUMAR NAYAK (3)	2026-07-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. 2. Name and other details of Informant or victim and relation appearing if any in entire petition including Annexure be redacted. Resubmit for SR after removal of defects.
77	D-WP(C)/31006/2026	SANGRAM JENA	2026-07-10	1. Ann.4 has been marked as Ann.3.
78	D-EXP/22279/2026	BANSHIDHAR SATAPATHY	2026-07-10	Receipt showing copy on A.G. Not Filed
79	D-CMAPL/29984/2026	ARIJEET MISHRA	2026-07-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order and removal of defects
80	D-WP(C)/30325/2026	SUDHIR KUMAR MALLICK	2026-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page14 and 18 not neat.2.Rs.50.00 not paid in V.Nama.
81	D-BLAPL/20065/2026	PARTHA SARATHI DAS	2026-07-10	1. Page marking of Annexures not correct. Resubmit for SR after removal of defects
82	D-WP(C)/30731/2026	SANTOSH KUMAR MAHANTY	2026-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Subject Code Not Furnished .
83	D-WP(C)/26656/2026	JINU RANI	2026-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36 partly not legible.
84	D-ABLAPL/19840/2026	RASHMI RANJAN MISHRA	2026-07-10	1. Ann.2 not attested
85	D-CONTC/30256/2026	ADV.	2026-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Age of the deponent not mentioned in affidavit.

86	D-BLAPL/20222/2026	BIKRAM CHANDRA GHADEI	2026-07-10	14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.FIR copy not filed. But, mentioned in Index and averment as Annexure-1. 2.Date of Judgement incorrectly mentioned in Index. 3.Wrongly mentioned Annexure-2 in averment. 4.Rejection order neither paginated nor marked Annexure as per Index.
87	D-BLAPL/20232/2026	MANORANJAN PADHY	2026-07-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of the victim mentioned in Annexure-1 (pg. 7-8 of para-6, pg. 12 of para-12 and pg.9-11) be redacted AND kept in closed envelop. 2.Redacted copy of the same be filed.
88	D-BLAPL/20226/2026	RAJIB LOCHAN PATTNAIK	2026-07-10	Page No. 11 not filed/missing.
89	D-BLAPL/19775/2026	HARI KRUSHNA PANIGRAHI	2026-07-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the informant reflected in the cause title petition para.2
90	D-WP(C)/30981/2026	SAROJ KUMAR PADHI	2026-07-10	Date of copy of rejection order vide annex-5 not tally with index.
91	D-WP(C)/29364/2026	RABINDRA NATH PRUSTY	2026-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit.Page 37 to 45 not neat.Page 69 not in order.
92	D-WP(C)/31130/2026	KUNAL KUMAR SWAIN	2026-07-10	Date of copy of office order vide annex-1 not tally with Index.Annexure not correctly mentioned in the petition copy
93	D-WP(C)/29805/2026	PRAVAT CHANDRA MOHANTY	2026-07-10	1. Date of order under Annexure-1 not mentioned in Para-4 of the petition.
94	D-WP(C)/29912/2026	MOHAMMED RIAZ	2026-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-WP(C)/29032/2026	SOUBHAGYA KUMAR DASH	2026-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

96	D-WP(C)/30563/2026	SAMIR KUMAR MISHRA	2026-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 not legible.
97	D-WP(C)/31011/2026	KUNAL KUMAR SWAIN	2026-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.16 not neat and legible.
98	D-WP(C)/31126/2026	SWAPNA KUMAR OJHA	2026-07-10	.Receipt Showing Serv.copy To cg not Filed.
99	D-CONTC/29200/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-07-10	i) Reference certificate not furnished. ii) Annexure-3 not legible. iii) For further orders after filing of cause title of wp(c).
100	D-WP(C)/30560/2026	CHANDRAKANTA NAYAK	2026-07-10	Page 60 not available.
101	D-WP(C)/30632/2026	AKASH KUMAR BORAL	2026-07-10	Nomenclature not mentioned in V.Nama.
102	D-WP(C)/30023/2026	ASUTOSH ROUT	2026-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. The word criminal be deleted from Writ petition in Index Sl. No.3. 2. O.P. No. 5 and 6 are identical. 3. O.P. No. 6 to 9 be mentioned by their designation only.
103	D-BLAPL/20685/2026	BASANTA KUMAR NANDA	2026-07-10	1. BLAPL case number not correctly furnished in Synopsis.
104	D-CONTC/29000/2026	ADV.	2026-07-10	Year of the wp (c) not correctly furnished in synopsis.
105	D-WP(C)/30353/2026	KUNAL KUMAR SWAIN	2026-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 not neat.
106	D-WP(C)/30550/2026	ABHAYA KUMAR SHARMA	2026-07-10	14-NOT PROPERLY INDEXED.
107	D-CRLA/15074/2026	AMARENDRA SAHOO	2026-07-10	Name of informant/ Relatives / petitioner to be redacted from petitioner and Annexures.
108	D-CONTC/30978/2026	SOURAV SUMAN BHUYAN	2026-07-10	Tahasildar Jatani should only made contenor.
109	D-RSA/28695/2026	NARAYAN PRASAD PARIJA	2026-07-10	1. Court Fee Rs.1143/- Payable Not Paid. 2.A-4 and R-4 is the one and the same person be corrected.3.Put up for further S.R after payment of C.Fee for computing the period of limitation.
110	D-CONTC/28736/2026	ADV.	2026-07-10	1. Date of disposed of not furnished at the top of the cause title not furnished.
111	D-CMP/31136/2026	BHABANI SANKAR DAS	2026-07-10	14-NOT PROPERLY INDEXED. The Case No mentioned under A-3 does not tally with the Index. 2..Subject Code Not Furnished .
112	D-CONTC/29368/2026	ADV.	2026-07-10	1. Petition not properly page marked in Index,as per record.
113	D-CONTC/29374/2026	ADV.	2026-07-10	1. Date of order under Annexure-1 does not tally with Index

114	D-BLAPL/20283/2026	KURESH PRASAD DASH	2026-07-10	Pending Lower Court case wrongly mentioned as 2(a)CC case No.16/2025 instead of 2(a)CC case No.16/ 2025(N) in C.title.
115	D-BLAPL/20292/2026	SHYAM SUNDAR TRIPATHY	2026-07-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-victim mentioned in Annexure-1(para-6 of pg. 10-11, para-12 of pg. 11, pg. 12 and para-14 of pg. 14) be redacted. 2.Non-redacted copy of Annexure-1(FIR) be kept in closed envelop. 3.Redacted copy of the same be filed.
116	D-BLAPL/20345/2026	RONIT GHOSH	2026-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure-1 not reflected on the top of page-10.
117	D-ABLAPL/19841/2026	RASHMI RANJAN MISHRA	2026-07-10	1. Ann.1 not attested
118	D-ABLAPL/20555/2026	ALOK KUMAR MOHAPATRA	2026-07-10	1. Ann.1 and Ann.2 page 15 not legible